

2 OA 8/20/93
(c)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4.	16.12.93	<p>Call on January 14, 1994 for Admission and Hearing. Extra copies of the application be sent to Mr. B. Pal learned Senior Standing Counsel (Rly.) who is requested to take necessary instructions and file counter before the date fixed.</p> <p>Put up on the date fixed.</p> <p>Vice-Chairman</p> <p>Member (Admn.)</p>	<p>In view of order dt. 16.12.93 the application may be placed for Registration.</p> <p>SK</p> <p>16.12.93</p> <p>D.R.</p> <p>For Admn. Room</p> <p>Bench</p> <p>16.12.93</p> <p>Counter has been filed. Copy served.</p> <p>Further orders please.</p> <p>Bench</p>
5.	5.1.96	<p>In this case, the Respondent vide Annexure-R/1 produced a letter from the Railway Headquarters, Calcutta stating that the case of Shri N. Jagajeevan has been approved by the Railway Board for compassionate appointment subject to his being found suitable by the Screening Committee. The applicant is satisfied with this action. The case is therefore, disposed of with a direction that the actual appointment may be got effected, if found suitable, by the [redacted] Committee within 60 days, if not already done.</p> <p>Member (Admn.)</p> <p>Received Copy & order dt. 5.1.96.</p> <p>12.1.96</p>	<p>Received A copy P. Pal R.D.W.</p> <p>10/1/96 m 11.1.96</p> <p>Received Copy of order dt. 5.1.96 may be given to the Counsel for both sides.</p> <p>11.1.96</p> <p>S.O. 11.1.96</p>